state:

ग्रंकलेश्वर के तेल के कुएं

*235. श्री रामकुमार भुवालका : भ्या पै : म तथा रसायन मंत्री यह बताने की कृषा करेंगे कि :

- (क) म्रंकलेश्वर में तेल के कुम्रों से प्रति दिन कितना तेल निकालां जाता है ;
- (ख) क्या सरकार इन कुन्नों से ग्रधिक मान्ना में तेल निकालने का विचार रखती है; ग्रीर
- (ग) यदि हां, तो उसका ब्यौरा क्या है ?

†[ANKLESHWAR OIL WELLS
*235. SHRIL IR. Hi |BHUWALKA:
Will the Minister of PETROLEUM
AND CHEMICALS be pleased to

- (a) the quantum of oil drawn out from the oil wells at Ankleshwar daily;
- (b) whether Government propose to draw out an increased quantity of oil from these wells; and
- (c) if so, what are the details thereof]

पेट्रोलियम तथा रसायन ग्रीर योजना एवं समाज कल्याण मंत्रालय में राज्य मंत्री (श्री के॰ रघुरमेया): भारत रक्षा नियमावली 1962 के नियम 52 के ग्रन्तर्गत यह सूचना प्रतिबन्धित है, ग्रत: नहीं बताई जा सकती।

(ख) जी हां।

(ग) जल ग्रन्तः क्षेप ग्रौर बुहरे पूर्ति (water injection and dual completion) तरीकों के प्रयोग से यह श्राशा है कि उत्पादन में वृद्धि होगी। इन तरीकों का इस्तेमाल हो रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) This is 'restricted information' under Rule 52 of Defence of India Rules, 1962, and cannot, therefore, be divulged.

- (b) Yes, Sir.
- (c) By the use of water injection and dual completion methods, it is expected that production will increase. These methods are being employed.]

DEMAND FOR MORE ROYALTY ON PETRO-LEUM CRUDE

*236. SHRI KESAVAN (THA-ZHAVA): SHRI NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL: SHRI A. P. CHATTERJEE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

- (a) whether it is a fact that Government have agreed to refer to the arbitrator the demand of the Governments of Assam and Gujarat for more royalty on petroleum crude payable to them by the oil industry in the public sector;
- (b) if so, what are the terms of reference for the arbitrator; and
- (c) the name of the arbitrator and the time given to him for submitting the award?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) No, Sir.

(b) and (c) Do not arise.

MODERN KITCHEN FOR ASHOKA HOTEL

*237. SHRI S. K. D. PALIWAL: Will the Minister of WORKS, HOUS-ING AND SUPPLY be pleased to state:

(a) whether there is any scheme under Government's consideration for providing the Ashoka Hotel with modern equipments, especially a modern Kitchen; and

^{†[]} English translation.